

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1224 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sunrise Mining Company Pvt. Ltd. Vs. Twenty First Century Wire Rods Ltd. Through The Resolution Professional	Sanya Minhas
2.	I.A. No. 1227 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh
3.	I.A. No. 1342 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1696 of 2023	Committee of Creditor of Blaze Promotor Ltd. & Anr. Vs. Atul Kansal Resolution Professional, Universal Buildwell Pvt. Ltd. & Anr.	Nakul Mohta

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Assistant Registrar**